## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 299/14	TP 8/17	Hearing	433( e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Havi Prasad . M.S.

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officeipant. MS

Counsel for petitioner is present. He is directed to comply the defects pointed out in Form No.5 filed by the petitioner. He is further directed to file correct address of the respondent company.

For service of notice, list it on 02.08.2017.

MEMBER (T)

MEMBER (J)